# THE HIGH COURT OF MEGHALAYA: SHILLONG

## NOTICE

#### NO.HCM.III/166/2019-Judl./Part-I/543

Dated Shillong, the 18th August, 2025

It is hereby notified for the information of all concerned that:-

On 20 <sup>th</sup> and 21 <sup>st</sup> August, 2025,	
Hon'ble Mr. Justice W. Diengdoh and	Shall sit together and take up urgent matters, if any, from the
Hon'ble Mr. Justice B. Bhattacharjee.	list and determination of DIVISION BENCH-I.
Hon'ble Mr. Justice H.S. Thangkhiew and	Shall sit together and take up urgent matters falling within the
Hon'ble Mr. Justice W. Diengdoh	determination of DIVISION BENCH-I, if any, against
-	judgment(s)/order(s) passed by the Single Bench of Hon'ble
	Mr. Justice B. Bhattacharjee.

-AND-

### On 22<sup>nd</sup> August, 2025 and thereafter, till the DIVISION BENCH-I does not sit.

Hon'ble Mr. Justice W. Diengdoh

Hon'ble Mr. Justice H.S. Thangkhiew and Shall sit together and take up urgent matters, if any, from the list and determination of DIVISION BENCH-I.

-AND-

On 22 <sup>nd</sup> and 25 <sup>th</sup> August, 2025,	
Hon'ble Mr. Justice H.S. Thangkhiew and	Shall sit together and take up urgent matters, if any, from the
Hon'ble Mr. Justice W. Diengdoh.	list and determination of DIVISION BENCH-II & III.
Hon'ble Mr. Justice W. Diengdoh.	In addition to His Lordship's list and determination, shall take
	up urgent matters, if any, from the list and determination of
	Hon'ble Mr. Justice B. Bhattacharjee.

Urgent matters, if any, against judgment(s)/order(s) passed by the Single Bench of Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice W. Diengdoh may be intimated to the Joint Registrar (Listing) and the matter will be listed on the next sitting of the appropriate Bench.

By Order,

### Memo NO.HCM.III/166/2019-Judl./Part-I/543-A Copy to: -

JOINT REGISTRAR (LISTING) Dated Shillong, the 18th August, 2025

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.

- 5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Registrar (Judicial Service) –cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
- 10. All Court Masters/Court Officers concerned for information and necessary action.
- 11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 12. Notice Board.

13. Office File.

JOINT RÉGISTRAR (LISTING)

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